

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3752

ANSWERED ON:02.12.2010

SCHEMES FOR BHOPAL GAS VICTIMS

Bhaiya Shri Shivraj;Bundela Shri Jeetendra Singh;Pakirappa Shri S.;Patel Shri Deoraj Singh;Singh Shri Ganesh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the percentage of contribution of the Union Government in the aid given for various schemes for health and resettlement of victims of Bhopal gas tragedy;
- (b) the contribution of the Union Government during the last three years; and
- (c) the details of funds provided to the State Government for the purpose?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c): A Five Year Action Plan for medical, economic, social and environmental rehabilitation of Bhopal Gas Victims was approved in the year 1990, with a total outlay of Rs. 163.10 crores (which was subsequently increased to Rs. 258.00 crores). The cost sharing ratio between Government of India and State Government of MP was 75:25. The Action Plan was extended up to July, 1999. The Government of India released Rs. 193.50 crore comprising 75% of its share of the outlay. Further, Rs. 14.18 crore was provided by Government of India under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in April, 2006 for supply of piped drinking water to 14 localities around UCIL plant site where the groundwater is not potable.

In June 2010, Government of India has approved a further sum of Rs. 272.75 crore as Additional Central Assistance for schemes for medical, economic, social rehabilitation and drinking water under the New Plan of Action submitted by Government of MP. A sum of ? 204.56 crore as Government of India's share which is 75% of the total outlay has already been released.